

Shastri Bhavan, New Delhi
Dated: 23rd September, 2015

ORDER

In continuation of this Department's earlier order of even number dated 20.07.2015, the President is pleased to engage the following Advocates for conducting the Central Government Litigation before the High Court of Rajasthan at Jodhpur and its Bench at Jaipur and CAT Benches at Jodhpur and Jaipur, with immediate effect for a period of **three years** or until further orders, whichever is earlier:-

RAJASTHAN HIGH COURT, JODHPUR
Senior Panel Counsel

Sr. No.	Name	Enrolment No.	Mobile no.
1.	Indra Raj Choudhary	R/236/1981	9414129597
2.	Sanjeet Purohit	R/1104/2001	9414131630

Central Government Counsel

Sr. No.	Name	Enrolment No.	Mobile no.
1	Sharvan G. Ojha	R/228/1981	9829422102
2	J.K. Mishra	R/319/1989	9460247940
3	Pukhraj Jangid	R/640/1992	98297111720
4	Mahaveer Vishnoi	R/2269/2003	9414217154
5	Dhanraj Vaishnav	R/3127/2004	9414201114
6	Harendra Rinwa	R/1488/2007	9829130311
7	Subhash Chodhary	R/1871/2007	9414672597
8	Narendra Kumar Songara	R/1545/2008	9414012411

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CENTRAL ADMINISTRATIVE TRIBUNAL, JODHPUR BENCH
Senior Central Government Standing Counsel

Sr. No.	Name	Enrolment No.	Mobile no.
1	Bhanwar Lal Tiwari	R/214/1983	9462090999

Additional Central Government Standing Counsel

Sr. No.	Name	Enrolment No.	Mobile no.
1.	Sh. Kishan Singh Yadav	R/864/1997	09829026978
2.	Varda Ram Choudhary	R/2622/2003	9829712087
3.	Vikram Rajpurohit	R/1243/2005	9414523132
4.	J R Anjana (Jamata Ram)	R/2403/2008	9413621295
5.	Rajendra Katariya	R/4754/2010	9414130304

RAJASTHAN HIGH COURT, JAIPUR BENCH
Senior Panel Counsel

Sr. No.	Name	Enrolment No.	Mobile no.
1	K N Garg	R/61/1969	9460548323
2	Shiv Charan Gupta	R/594/1976	9413974255
3	Parag Rastogi	R/113/1982	9829168032
4	Manju Dave	R/341/1989	9829568649
5	Rakshpal Kuldeep	R/817/1993	9414050650

Central Government Counsel

Sr. No.	Name	Enrolment No.	Mobile no.
1	Smt. Madhuri Singh	R/695/1981	9001668800
2	Prem Shankar Sharma	R/49/1988	9414069192
3	Mrs. Sumati Dave Bishnoi	R/396/1988	9413965585
4	Mrs Namita Parihar	R/579/1989	9414043001





5	V.P Mathur	R/472/1993	9414076755
6	Arvind Kumar Pareek	R/649/1995	9680749031 8440898862
7.	Janardanpandit Gargi	R/03/1997	9413343435
8	Baldev Singh Sandhu	R/257/1998	9414269002
9	Dr. Shyam Sharma	R/155/1999	9828111912
10	Bhupendra Pareek	R/824/1999	9414296046
11	Vinod Kumar Gupta	R/1132/1999	9828591166
12	Smt. Suman Sharma	R/1704/2000	9414454309
13	Sanjeev Sogarwal	R/1490/2000	9414459402
14	Kamal Parashwal	R/1369/2002	9413975180
15	DeenDayal Sharma	R/1170/2003	9314066933
16	Anil Agarwal	R/1517/2003	9413158072
17	Vijay Singh Yadav	R/182/2004	9829560567
18	Rajesh Gadhwal	R/2514/2004	9414492090
19	Kapil Chodhary	R/872/2004	9414346444
20	Rajesh Choudhary	R/3621/2006	9351408660

CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH

Senior Central Government Standing Counsel

Sr. No.	Name	Enrolment No.	Mobile no.
1	Shyam Sunder Sharma	R/11/1988	9414320480





Additional Central Government Standing Counsel

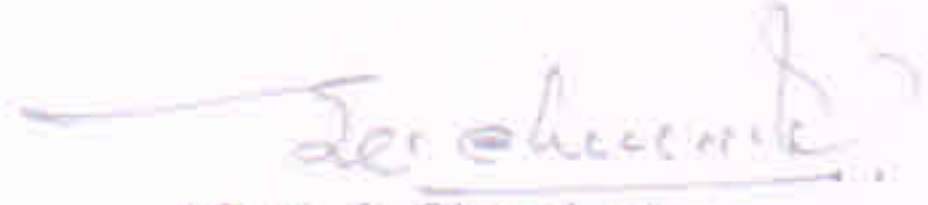
Sr. No.	Name	Enrolment No.	Mobile no.
1.	Rajendra Vaish	R/30/1995	09414066099
2.	Ajay Agarwal	R/511/1988	9414044186
3.	Prashant Joshi	R/646/1996	9460986717
4.	Lalit Mohan Bhardwaj	R/1184/1997	9414339134 9782926260
5.	Dr. Jasvinder Singh Narang	R/63/1998	9414310200
6.	Jitendra Singh Rathore	R/154/2000	9414311697
7.	Dinesh Kumar Pathak	R/649/2001	9887022919
8.	Gopal Krishan Sharma	R/1583/2001	9414054237
9.	Manish Kumar Sharma	R/1998/2001	9414336235
10.	Ashok Singh Shekhawat	R/1984/2002	9829190118
11.	Ganesh Chaturvedi	R/240/2005	9414364775
12.	Dharmendra kumar Barala	R/1176/2005	9783227100
13.	Prateek Singh	R/1229/2008	9829085630
14.	Amit Kumar Gupta	R/2089/2008	9314432569
15.	Punit Singhvi	R/1154/2009	9636712721
16.	Kapil Vyas	R/2849/2010	7728977779
17.	Abhishek Sharma	R/3956/2010	9887064130

2. Shri Bhanwar Lal Tiwari and Shri Shyam Sunder Sharma have been engaged as Senior Central Government Standing Counsel, Jodhpur & Jaipur Bench respectively in place of Shri Kishan Singh Yadav and Shri Rajendra Vaish, Advocates. The names of Shri Kishan Singh Yadav and Shri Rajendra Vaish, Advocates have now been approved as Additional Central Government Standing Counsel for CAT, Jodhpur and Jaipur respectively. Therefore their names stand deleted from the earlier order dated 20.07.2015 as Senior Central Government Standing Counsel, CAT, Jodhpur and Jaipur. Their names having been deleted from the Central Government Standing Counsel, they will not be entitled for the retainership fee from the date of this order.



3. The engagement of the above counsels is governed by the terms and conditions contained in this Department's OM No.26(1)/1999-Judl. dated 24th September, 1999 read with OM No.26(1)/2005-Judl. dated 31.01.2008 and OM No.26(1)/2011-Judl. dated 01.09.2011.

4. Hindi version of this order will follow.



(Suresh Chandra)
Joint Secretary & Legal Adviser

To

All above mentioned Panel Counsel.

Copy to:

1. Shri Rajdeepak Rastogi, Additional Solicitor General, Chamber No. 8, Old High Court Building, High Court of Rajasthan, Jaipur..
2. Shri Basant Singh Chhaba, Assistant Solicitor General, "GAODHAMO", A-95, Jyoti Path, Behind Civil Lines Metro Station, Civil Lines, Jaipur-302006 (M)-094143127123.
3. Shri Anil Kumar Rajvanshy, Assistant Solicitor General, House No.Z/6,B-2 Road, Patota, Jodhpur-342006 Tel.0291-2545487 (M)-098284435834.
4. Shri Rakshpal Kuldeep, Advocate (engaged as Central Government Counsel vide order dated 20.07.2015) has been engaged as Senior Panel Counsel for Rajasthan High Court, Jaipur Bench. Therefore his name stands deleted from the list of Central Government Counsel.
5. Shri Bhanwar Lal Tiwari, Senior Central Government Standing Counsel, CAT, Jodhpur, 545, 9th B Road Sardarpura, Jodhpur.
6. Shri Shyam Sunder Sharma, Senior Central Government Standing Counsel, CAT, Jaipur, D-17, Dwarikapuri, Sanjay Colony, Infront of Rajasthan Police Academy, Nehru Nagar, Jaipur-302016.
7. Shri Kishan Singh Yadav, Addl. Central Government Standing Counsel, CAT, Jodhpur Bench.
8. Shri Rajendra Vaish, Addl. Central Government Standing Counsel, CAT, Jaipur.
9. The Registrar, High Court of Rajasthan, Jodhpur.
10. The Registrar, High Court of Rajasthan, Jaipur.
11. The Registrar, Central Administrative Tribunal, Jodhpur and Jaipur.
12. The Accountant General, Rajasthan, Jaipur.
13. Senior Central Government Standing Counsels, CAT, Jodhpur and Jaipur are requested to provide the Bank Details and PAN to the Cash Section through FAX No.23387752 or e-mail ddo-la@nic.in.
14. The Pay & Accounts Officer, Department of Legal Affairs, New Delhi.
15. PS to MLJ/PS to Law Secretary/PS to Legislative Secretary.
16. Hindi Unit for Hindi version of this order. 14.
17. Guard File/Judicial Section with 10 spare copies.
18. NIC Cell with the request to upload this order in the website


(B.S. Sharma)
Supdt.(L)(Judicial)